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## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 27/09/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

:

PETITION NUMBER

: CP/575/ (IB)/2017

NAME OF THE PETITIONER(S)

: CHENNAI FERROUS INDUSTRIES LTD

NAME OF THE RESPONDENT(S)

: SURYA BALAJI STEELS PVT LTD

**UNDER SECTION** 

: 9 RULE 6

S.No. NAME (IN CAPITAL)

**DESIGNATION** 

**SIGNATURE** 

REPRESENTATION BY WHOM

Spenchand Creditor

KUMAR PAL CHOPRA

SANDEEP KUMAR

## ORDEŔ

Counsel for the petitioner present. No representation on behalf of the respondent. Respondent was absent on 25.09.2017 also. In the circumstances, the respondent is proceeded ex parte. Heard counsel for the petitioner. **Order Reserved.** 

(K. ANANTHA PADMANABHASWAMY) MEMBER (JUDICIAL)